

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 1/2017

IN THE MATTER OF:

Tractors India Pvt. Ltd.

.....Petitioner

v.

Varaha Infra Ltd. & Anr.

.....Respondents

SECTION : UNDER SECTION 433(e) & (f) & 434

Order delivered on 21.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) :

For the Respondent(s) : Mr. Abhishek Verma, Advocate

ORDER

Learned counsel for the respondent requests for a short adjournment.

List for further consideration on 24.08.2017.

Sdl-

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sdl-

(DEEPA KRISHAN)
(MEMBER TECHNICAL)

21.08.2017

Vineet